BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

CA(CAA) No.245/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th November 2017, 10.30 A.M.

Name	of the Company	Eastern Financiers Ltd &	& Anr	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Mors. Manyi Shuteria, Adu Petitioner Amumwither N. GIURUMURTHY, FCA Petitioner Advisormently

ORDER

Ld. Counsel for the petitioners are present.

Heard. Reserved for order.

(Jinan K.R.)

Sd

Member (J)

(Vijai Pratap Singh) Member (J)

Sd